

जुटा ली है। उत्पादन आधार को सुदृढ़ बनाने में उबार अर्थात् नीति भी महत्वपूर्ण कारक है। यदि प्रतिनिधिमण्डल के नेता का अनुमान पूरा हो जाता है तो बर्मा को इस समय जो 2 करोड़ ६० का इजोनियरी माल का निर्यात किया जा रहा है उसका स्तर बढ़कर लगभग 10 करोड़ रुपये हो जायेगा।

Lapses and Improprieties Committed by Bombay Branch of Central Bank of India in regard to credit to Kohinoor Mills

2832. SHRI D. B. PATIL:
SHRI CHITTA BASU:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government have asked the Reserve Bank of India to inquire into the lapses and improprieties committed by the Bombay Branch of Central Bank of India in extending credit to the Kohinoor Mills from January, 1972 to October, 1977;

(c) if so, whether the inquiry have been completed; and

(d) if so, what are the findings?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a), (c) and (d). In pursuance of the Statement laid on the Tables of the Lok Sabha and the Rajya Sabha on 15th May, 1978 indicating action taken/proposed to be taken by Government on the findings of the One-man Enquiry Committee, Government have asked the Reserve Bank of India to go into the relevant records and documents with a view to determining whether any official currently serving in Central Bank was responsible for any act of gross negligence and/or malafides in the conduct of the accounts of M/s Kohinoor Mills Co. Ltd. The Reserve Bank has reported that the team deputed for conducting an enquiry for the purpose of fixing responsibility is yet to finalise and submit its Report.

Export of Groundnut De-Oiled Cakes

2833. SHRI N. P. NATHWANI: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether Government have recently granted permission or licence to export groundnut de-oiled cakes; if so, particulars thereof; and

(b) whether Government have received any representation against such manner of export from small oil Mill Owners; and if so, action taken or proposed to be taken in respect thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI ARIF BEG): (a) Yes, Sir. A quota of 3 lakh tonnes of de-oiled cakes has been released through Groundnut Extractions Export Development Association, Bombay in addition to 25 lakh tonnes already released for the current calendar year. The export quota is to be allocated to those who are already in the export trade of groundnut extractions and also to the new Solvent Extraction Units which are producing groundnut extractions. Specific quantities have been earmarked for exports by new units and the units in the cooperative sector.

(b) Yes, Sir. A Committee has been set up for allocation of quota to individual exporters.

Amount Allotted to Agricultural Refinance Development Corporation for Ayacut Development

2834. SHRI G. NARSIMHA REDDY: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a sum of Rs. 210 crores were allotted to Agricultural Refinance Development Corporation at Bombay to utilise the same for Ayacut development in command areas under major projects during Fifth Five Year Plan;